

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

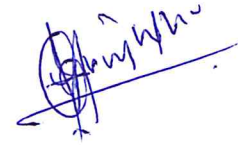
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.29/ 2017	-	For Hearing (non-filing of statement of objection)	241/ 242	Mr. Abhijit Dutta Vs Digglite Marketing Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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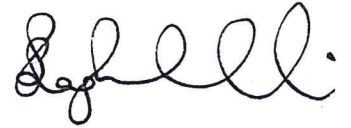
N.K. Dilip
M.G. Nanjappa
B.S. Vivek.
Advocates
TARVA LEGAL

Raghuram
Adambri

Petitioner



9986633098




Counsel for petitioner is present. Counsel for respondent is also present. Counsel for respondent reported that there is no settlement till date and he wants to file objections.

Time granted for filing objections.

List it on 24.10.2017.


MEMBER (J)


MEMBER (T)